

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 472
(To be answered on the 6th April 2017)**

FUNDS FOR AIR INDIA/AAI

***472. SHRI P.R. SUNDARAM**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has signed any Memorandum of Understanding (MoU) with foreign countries for development of Air India and Airports Authority of India (AAI) and if so, the details thereof, country-wise;**
- (b) whether the Government has allocated substantial funds to Air India and AAI;**
- (c) if so, the details thereof and the funds sanctioned during the last 3 years; and**
- (d) the total revenue earned by Air India and AAI during the said period?**

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Ashok Gajapathi Raju Pusapati)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO PART (a) TO (d) IN REPLY TO THE LOK SABHA STARRED QUESTION (*) NO.472 FOR ANSWER ON 06.04.2017 REGARDING FUNDS FOR AIR INDIA / AAI.

(a) : Airports Authority of India (AAI) on behalf of Government of India, had signed a Memorandum of Understanding with Singapore Co-operation Enterprise (SCE), on behalf of Government of Singapore, on 24th November, 2015 with an objective to enter into mutual cooperation in mutually agreed areas of civil aviation services beginning with Jaipur and Ahmedabad airports. SCE had nominated Changi Airports International (CAI) to interact with AAI for cooperation in civil aviation. Further, the proposal of Changi Airports International (CAI) was examined and was not found financially viable for AAI and it was decided not to proceed with CIA's proposal further and go for open competitive bidding for O&M arrangements. The Government of India has not signed any agreement with foreign countries for development of Air India.

(b) and (c): Government of India has not infused any fund in Airports Authority of India. However, Government has been infusing Equity in Air India as laid down in the Turnaround Plan (TAP) for Air India. As per the TAP, Government has infused a total amount of Rs 24745.21 crores into Air India as Equity Infusion upto the end of FY 2016-17. The details of the funds sanctioned under TAP in the form of Equity Infusion during the last three years are given hereunder:

Year	Amount (Rs Crores)
2016-17	2465.21
2015-16	3300.00
2014-15	5780.00

(d) The details of the Total Revenue earned by Air India and Airports Authority of India during the last three years are given below:

Air India

Year	Amount (Rs Crores)
2015-16	20526.12
2014-15	20613.16
2013-14	19480.74

Airports Authority of India

Year	Amount (Rs Crores)
2015-16	10824.50
2014-15	9284.98
2013-14	8170.04
